

Engagement of Pharmacists in the Bank on contract basis with fixed hourly remuneration at Reserve Bank of India, Patna

Reserve Bank of India, Patna (herein after referred to as 'the Bank') invites [applications](#) from eligible candidates for preparing a panel of Four (04) Pharmacists on contract basis with fixed hourly remuneration for a maximum period of 240 days at various Bank's dispensaries located within Patna. The reservation requirement of the vacancies is as under:

Category	SC	ST	OBC*	EWS	GEN	Total
Number of Vacancies	0	0	1	0	3	04

*Candidates belonging to OBC category but coming in the 'Creamy Layer' are not entitled to OBC reservation.

Abbreviations stand for: SC – Scheduled Caste, ST – Scheduled Tribe, OBC – Other Backward Classes, EWS – Economically Weaker Section, GEN – General i.e. Unreserved.

(ii) Interested & eligible candidates may apply as per the format given in [Annex-I](#) only. Application in a sealed cover along with photocopies of certificates of Professional/Academic/Other qualifications, caste certificate, experience certificate, age proof etc. should reach the Regional Director, Human Resource Management Department, Recruitment Section, Reserve Bank of India, South Gandhi Maidan, Patna – 800 001 **on or before 17:30 hrs. of November 20, 2023**. The sealed cover should be super-scribed as '**Application for the post of Pharmacist on contract basis with fixed hourly remuneration**'.

Note: - Applications not in the prescribed format or not accompanying copies of requisite documents / Certificates will be summarily rejected.

(iii) Candidates are advised to thoroughly read this advertisement and satisfy themselves about their eligibility before submitting the application.

(iv) Candidates seeking reservation as Other Backward Caste (OBC) must ensure that they are entitled to such reservation and must submit all the requisite certificates/undertaking in the prescribed format in support of their claim along with the application.

(v) Candidates seeking reservation as OBC shall have to produce a certificate in the proforma prescribed by Govt. of India only, meant for appointment to posts under the Government of India from the designated authority clearly indicating the candidate's caste,



the Act/Order under which the caste is recognised as OBC and the Village/Town the candidate is ordinarily a resident of. They must also ensure that the name of their caste/community and its spelling in their caste/community certificate must be exactly as mentioned in the lists notified by the Central Government from time to time (for OBC category, list of castes recognized by the Government of India as OBC castes in the central list is available on the website <https://www.ncbc.nic.in>). A certificate containing any variation in the caste name shall not be accepted. Further, the OBC certificate must also clearly indicate that the candidate does not belong to creamy layer as defined by the Government of India for applying to posts and services under the Central Government. Candidates belonging to OBC category but falling under the 'Creamy Layer' are not entitled to OBC reservation. The OBC candidates claiming reservation under the said category must produce OBC (Non-Creamy Layer) certificate based on the income for the Financial Year (FY) 2022-2023, 2021-2022 and 2020-21 and issued on/ after April 01, 2023 (after the completion of FY 2022-23) but not later than the closing date of application for the post. The candidate must be in possession of requisite OBC certificate in the prescribed format in support of his/her claim for availing reservation on / before the closing date of applications for the above posts i.e. November 20, 2023.

(vi) Candidates seeking reservation as OBC shall also be required to submit an [undertaking](#) to the effect that on the closing date of this advertisement, they do not belong to the creamy layer.

(vii) Corrigendum: Please note that Corrigendum, if any, issued on the above advertisement, shall be published only on RBI's website www.rbi.org.in.

2. Eligibility Criteria:

a) Educational qualification:

- i. Matriculation or its equivalent examination.
- ii. Applicant should possess minimum qualification of Diploma in Pharmacy from recognized University registered under Pharmacy Act 1948.
- iii. Applicant having Bachelors' degree (B. Pharm) in Pharmacy can also apply for this post.

b) Experience:

- i. Applicant should be registered with State Pharmacy Council.



- ii. Minimum experience of two (02) years as a pharmacist. Experience with PSB's/PSU's /Government organization will be given preference.
- iii. Applicant should have basic working knowledge of computer.

3. Remuneration, duty hours and other conditions:

- i. Pharmacist will be paid a fixed remuneration at the rate of Rs.400/- per hour with a maximum period of five (05) hours per day, not exceeding maximum of Rs.2000/- per day and will not be entitled to any pay, allowance or any other perks/facilities.
- ii. The offer of engagement shall be for a maximum period of 240 days at a stretch and purely on contractual basis.
- iii. The Bank reserves the right to allocate any dispensary, at its discretion, located within Patna.
- iv. The empanelled Pharmacists may be attached to any one or more dispensaries of the Bank, as per the requirement of the Bank. The decision of the Bank shall be final, and the Bank will not entertain any correspondence in this regard.
- v. The services rendered by the Pharmacist shall not confer on him/her any right for a temporary or permanent post in the Bank's service.**
- vi. The Pharmacist shall not be a regular employee of the Bank and shall not be entitled to any facility admissible to regular employees of the Bank.
- vii. The Bank reserves the right to stop utilizing the services of the Pharmacist at any time without any notice or reason thereof.
- viii. The Pharmacist must comply with and obey all orders and directions, which may from time to time be issued by an employee of the Bank under whose jurisdiction, superintendence and control, they are placed.
- ix. The Pharmacist must maintain strict secrecy regarding the Bank's affairs and serve the Bank honestly and loyally with high integrity.
- x. Ordinarily, the schedule of the Pharmacist shall be as follows:

SL No.	Name of the Dispensary and Address	Tentative Working Days
1.	Bank's Main Office Premises Dispensary, South Gandhi Maidan, Patna-800001	Monday-Friday
2.	RBI Officer's Quarters Dispensary, Lohianagar, Patna-800016	Monday-Saturday
3.	RBI Staff Quarters Dispensary, Bahadurpur, Patna-800004	Monday-Saturday
4.	RBI Staff Quarters Dispensary, Kurji, Kurji More, Patna-800010	Monday-Saturday



5.	RBI Staff Quarters Dispensary, Digha, Danapur, Patna-800012	Monday-Saturday
6.	RBI Staff Quarters Dispensary, Road No. 10A, Rajendra Nagar, Patna-800016	Monday-Saturday
7.	RBI Senior Officer's Quarters Dispensary, Bank Road, Patna-800001	Monday-Saturday

xi. Whenever necessity arises, the Pharmacist shall be required to work in any of the Bank's dispensaries at Patna during the working hours of that dispensary and remuneration shall be paid depending upon the number of hours, for which the services of the Pharmacist shall be utilized by the Bank.

4. Selection Process:

- i. Candidates will be shortlisted on the basis of overall education qualifications (PG/Degree/Diploma), distance of residence from various Bank's dispensaries, experience with PSBs/PSU's/Government organization/RBI etc.
- ii. The Bank will conduct an interview for the shortlisted candidates. The Bank reserves the right to raise the minimum eligibility standards in order to limit the number of candidates to be called for the interview. The decision of the Bank in this regard shall be final. Mere fulfilling of the eligibility criteria does not entitle the candidates to be called for Interview.
- iii. Candidates shortlisted after the interview shall be subjected to medical examination and document verification process before engagement as pharmacist. Please note that the cost of medical tests shall have to be borne by the applicant/s themselves. No TA/HA & any other allowances shall be paid for attending the interview.
- iv. A candidate will be engaged as pharmacist of the Bank subject to his/her being found medically fit and on acceptance of Terms and Conditions and the Code of Conduct ([Annex II](#)). The decision of the Bank in this regard shall be final and the Bank will not entertain any correspondence in this regard.



Annex I

Application Form

Application for Engagement as Pharmacist on Contract Basis with Fixed Hourly Remuneration

Reserve Bank of India, Patna

Affix recent Self-
Attested Passport
size photograph

1.	Name in full Shri / Smt. / Kum. (in block letters)					
2.	Father / Husband's Name:					
3.	(a) Residential Address:					
	(b) Phone No.:	Landline:	Mobile:			
	(c) Email ID:					
4.	(i) Date of Birth (in DD-MM-YYYY Format) Age on September 01, 2023	Date of Birth: Age: <input type="text"/> years <input type="text"/> months <input type="text"/> days				
	5.	Place of Birth and Domicile				
6.	Category-Tick (✓) the appropriate box	SC	ST	OBC	EWS	GEN
		<input type="checkbox"/>	<input type="checkbox"/>	<input type="checkbox"/>	<input type="checkbox"/>	<input type="checkbox"/>
7.	Nationality:					

8.	Educational Qualifications			
	Degree/ Diploma	Year of Passing	University/ Board	Percentage
a)				
b)				
c)				
d)				
9.	Particulars of any other course in medicine completed by the applicant			
	Course Name	Institute		Year of Completion
a)				
b)				
10.	Details of experience (Only Experience gained after diploma/graduation should be stated)			
	Experience	Name of Organization/Clinic/Hospital		Period of Engagement (From and to)
a)	As Pharmacist in Hospital			
b)	As Pharmacist PSBs/PSUs/Govt. Hospital			
c)	As General Pharmacist			
11.	Any other factors which the applicant would like to bring into cognizance of the Bank for considering his/her application.			

I hereby declare that the information and particulars given by me in this form are true and correct. I understand that if at any stage, it is found that any information given in this application is false/ incorrect or that I do not satisfy the eligibility criteria according to the Bank, my candidature/ appointment is liable to be cancelled/ terminated without notice or compensation in lieu of notice. I have read and understand the stipulations given in the advertisement and hereby undertake to abide by them.

(Signature of the applicant)

Place:

Date:

Instructions

1. All the details in the Application Form are to be filled up completely by the applicant, as incomplete Form is liable to be rejected.
2. Self-attested copies of relevant certificates regarding age, educational qualifications, experience certificate, caste Certificate, copy of registration certificate issued by Bihar State Pharmacy Council etc. should be attached/enclosed with the application. Candidate must complete the application in all respects including pasting of photograph.
3. If the candidate is working as a Pharmacist for any institution, the details thereof and working hours therein should be indicated.
4. Incomplete application in any respect will be rejected and no correspondence will be entertained by the Bank in this matter.



Annex II

Code of Conduct for engaging services of Pharmacists on hourly basis

1. Every Pharmacist shall observe, comply with and obey all orders and directions which may from time to time be given to him by any person or persons under whose jurisdiction, superintendence or control he may for the time being be placed.
2. Every Pharmacist shall maintain the strictest secrecy regarding the Bank's affairs and the affairs of its constituents and shall not divulge, directly or indirectly, any information of a confidential nature either to a member of the public or of the Bank's staff, unless compelled to do so by judicial or other authority, or unless instructed to do so by a superior officer in the discharge of his duties.
3. Every Pharmacist shall serve the Bank honestly and faithfully and shall use his utmost endeavours to promote the interests of the Bank and shall show courtesy and attention in all transactions.
4. No Pharmacist shall take an active part in politics or in any political demonstration or stand for election as member for a Municipal Council, District Board or any Legislative Body.
5. No Pharmacist shall become or continue to be a member or office-bearer of, or be otherwise directly or indirectly associated with, any trade union or a federation of such trade union or resort to, or in any way abet, any form of strike or participate in any violent, unseemly or indecent demonstration in connection with any matter pertaining to his/her terms and conditions of contract.
6. No Pharmacist may contribute to the press anything relating to -the affairs of the Reserve Bank of India without the prior sanction in writing from the Bank or publish any document, paper, or information which may come into his possession in his capacity as Pharmacist of the Bank.
7. A Pharmacist shall not solicit or accept any gift from any employee.
8. A Pharmacist shall not absent from his duties without the permission from the Bank and making alternate arrangement acceptable to the Bank during his absence. Such alternate arrangement shall not exceed five days at a time.
9. A Pharmacist shall not outsource his service to the Bank.



10. A Pharmacist shall –

- a) strictly abide by any law relating to intoxicating drinks or drugs in force in any area in which he may, for the time being, happen to be.
- b) not be under the influence of any intoxicating drink or drug while on duty and shall also take care that performance of his duties at any time is not affected in any way by the influence of such drink or drug.
- c) refrain from consuming, in a public place, any intoxicating drink or drug.
- d) not appear in a public place in a state of intoxication.
- e) not use any intoxicating drink or drug to excess.

Explanation: The term "public place" would include clubs even exclusively meant for members where it is permissible for the members to invite non-members as guests, bars and restaurants, public conveyances and all other places to which the public have or are permitted to have access, whether on payment or otherwise.

11. No Pharmacist shall indulge in any act of sexual harassment of any woman employee at work place.

Explanation: For this purpose, "Sexual Harassment" shall include such unwelcome sexually determined behaviour, whether directly or by implication as: -

- (a) Physical contact and advances,
- (b) demand or request for sexual favours,
- (c) sexually coloured remarks,
- (d) showing pornography,
- (e) any other unwelcome physical, verbal or non-verbal conduct of a sexual nature.

12. The contract is liable to be terminated if a Pharmacist is arrested for debt or on a criminal charge or is detained in pursuance of any process of law.

13. Pharmacist shall not give, solicit or receive nor shall offer to give solicit or receive, any gift, gratuity, commission or bonus in consideration of or return for the referring, recommending or procuring of any patient for medical, surgical or other treatment. A Pharmacist shall not directly or indirectly, participate in or be a party to act of division,



transference, assignment, subordination, rebating, splitting or refunding of any fee for medical, surgical or other treatment.

14. The provision at para 13 above shall apply with equal force to the referring, recommending or procuring by a pharmacist, or any person, specimen or material for diagnostic purposes or other study/work.

15. The service is liable to be terminated in case a Pharmacist commits a breach of the code of conduct of the Bank mentioned above or the terms and conditions of the contract accepted by him/her, displays negligence, inefficiency or indolence, or knowingly does anything detrimental to the interests of the Bank or in conflict with its instructions or is guilty of any other act of misconduct.